

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-319**  
IB-530/ND/2020

**IN THE MATTER OF:**

Quippo Infrastructure Ltd  
Vs  
SKA Infrastructure Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 02.03.2020

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant : Adv. Saksham Babbar, Adv. Gaurav Mahajan  
For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed three days before the next date of hearing. List the case on **24.03.2020**.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Chirag)